

FORM G INVITATION FOR EXPRESSION OF INTEREST FOR NILA LOGISTICS LLP AT 5/582/26, NETHAJI NAGAR, 2ND STREET, THOOTHUKKUDI, MELUR, TUTICORIN TAMIL NADU- 628002 (Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)	
SL	RELEVANT PARTICULARS
1.	Name of the Corporate Debtor along with PAN & CIN/ LLP No. NILA LOGISTICS LLP PAN: AAOFN2781K LLPIN: AAJ-7243
2.	Address of the Registered Office 5/582/26, Nethaji Nagar, 2nd Street, Thoothukkudi, Melur, Tuticorin, Tamil Nadu- 628002
3.	URL of website NA
4.	Details of the place where the majority of fixed assets are located Presently, there are no fixed assets available in the company as per the last updated Balance Sheet. The Company owns two JCBs lying at Maldives which is under litigation.
5.	Installed capacity of main products/services Not Applicable [As there are no fixed assets/manufacturing facilities available in the company]
6.	Quantity and value of main products/ services sold in the last financial year The last available Balance Sheet is for the FY 2024-25 where the Turnover of the Company for FY 2024-25 is Rs 45.69 crores.
7.	Number of employees/workmen Nil
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at IBBI website: The financial statements and other details of the CD can be obtained by sending an email to cirp.nila@gmail.com. The list of creditors is available on the website of IBBI.
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL : Eligibility criteria are mentioned in the detailed Expression of Interest document, which can be obtained by sending an email at cirp.nila@gmail.com
10.	Last date of receipt of expression of interest February 23rd, 2026
11.	Date of issue of the provisional list of prospective resolution applicants March 10th, 2026
12.	Last date of submission of objections to the provisional list March 20th, 2026
13.	Date of issue of the final list of prospective resolution applicants March 25th, 2026
14.	Date of issue of information memorandum, evaluation matrix, and request for resolution plans to prospective resolution applicants March 26th, 2026
15.	Last date for submission of resolution plans April 25th, 2026
16.	Process email id to submit Expression of Interest cirp.nila@gmail.com
17.	Details of the Corporate Debtor's registration status as MSME The CD is registered under MSME

Date: January 24th, 2026 **For Primus Insolvency Resolution & Valuation Pvt Ltd**
Place: Mumbai **Resolution Professional- Nila Logistics LLP**
IPE Registration No.: IBBI/IPE-0072/IPA-2/2022-23/50002
AFA Valid Till: 30.06.2026
Krishna Gopal Ratanlal Maheshwari
Director- Primus Insolvency Resolution & Valuation Pvt Ltd
The authorized Director in the matter of Sumarrow Impex LLP
IBBI registration No. IBBI/IPA-001/IPP01296/2019-2020/12712
E-mail ID: cirp.nila@gmail.com